

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.03.2021

NAME OF THE COMPANY: Uma Shanker Soni & Ors V/s Anju Agarwal (RP of Shree Bhawani Paper Mills Limited) & Ors

SECTION OF I & B CODE: 60(5) IBC R/w Rule 11 of NCLT Rules

Sl. NO.	Name	Designation	Representation	Signature
1.	Aman K.r. Dwivedi	Adv	Applicant	Aman K Dwivedi
2.				

IA NO.134/2021 IN CP NO.(IB)110/ALD/2017

A request has been received on behalf of Sh. Abhishek Anand, Advocate for the RP/ Respondent no.1 for taking up the present matter through Video Conferencing (VC). Request is allowed. Accordingly, the matter is being taken up.

Sh. Aman Kumar Dwivedi, Advocate for applicant is present in person.

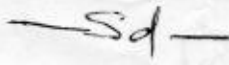
The present IA No.134/2021 has been filed by the applicant U/s 60(5) of IBC R/w Rule 11 of NCLT Rules in CP NO.(IB)110/ALD/2017 for a direction to the RP to pay the pending wages and dues of the workers of the Corporate Debtor and further direction to the respondent no.2 & 3 to release the up to date interim finance for the purpose of payment of pending wages and dues of the workers from March, 2020 to February, 2021.

Sh. Abhishek Anand, Ld. Counsel has put in appearance through VC on behalf of the Respondent no.1/ Resolution Professional and prays two weeks time for filing reply. Time is granted.

Let, notices be issued to the other respondents by all modes, including the process of the Court, returnable at an early date.

Accordingly, put up in the week commencing 14th April, 2021 before the Regular Court/ Video Conferencing.

Dated : 24.03.2021


JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)